NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 40(ND)/2012 CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA

H. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Sh. Ramandeep Singh Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATI	ON F	REPRESENTATION	SIGNATURE
1.	Mu. S	annabh Ka	lia ? A	DV. Petitioner No	3 Amendlu
2 -	Ms	Samuelli !	109ia		9,000
3.	Mg. At	NSHUMAAN	BA HADUR	ADV, RESPONDE	UT Br
6.1	MR. ARUN	SAXENIA	Any C	COMPAN	4
5. 1	MS. NALI	NI	Abv	Re 7 (Hm LK), Halini
		2	1		

Order

Both sides are present.

- 2. It is represented by the learned counsel for the petitioner that in compliance with the last order reply to the CA has been filed.
- 3. The application along with the main Company Petition may be posted for hearing on 24.11.2016 before the Hon'ble Principal Bench.

R. VARADHARAJAN)

MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

25.10.2016 (P.K. Sud)